

27

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH  
AT HYDERABAD.

O.A.Nos., 1143, 1144, 1145, 1147 and 1148/97.

Date of Decision: December 10, 1997.

Between:

O.A.No.1143/97.

G.Srinivasa Rao. .. .. Applicant.

And

1. The Chief General Manager, Telecommunications, A.P.Circle, Department of Telecommunications, Govt. of India, Hyderabad.
2. The District Telecom Engineer, Karimnagar Dt., Department of Telecommunications, Govt. of India, Karimnagar -505 001.
3. The Sub Divisional Officer, Telecom, Peddapalli Sub Division, Department of Telecommunications, Karimnagar District. Respondents.

O.A.No.1144/97.

M.Rajamma .. .. Applicant.

And

1. The Chief General Manager, Telecommunications, A.P.Circle, Department of Telecommunications, Govt. of India, Hyderabad.
2. The District Telecom Engineer, Karimnagar District, Department of Telecommunications, Govt. of India, Karimnagar-505 001.
3. The Sub-Divisional Officer, Telecom, Jagtial Sub-Division, Department of Telecommunications, Karimnagar Dt. Respondents.

O.A.No.1145/97

K.Hanuman Singh. .. .. Applicant.

and

1. The Chief General Manager, Telecommunications, A.P.Circle, Department of Telecommunications, Govt. of India, Hyderabad.
2. The District Telecom Engineer, Karimnagar District, Department of Telecommunications, Govt. of India, Karimnagar-505001.
3. The Sub Divisional Officer, Telecom, Peddapalli Sub-Division, Department of Telecommunications, Peddapalli, Karimnagar Dt. Respondents.

*[Signature]*

: 2 :

O.A.No. 1147/97

D. Ailaiah. .. .. Applicant.

and

1. The Chief General Manager, Telecommunications, A.P.Circle, Department of Telecommunications, Govt. of India, Hyderabad.
2. The District Telecom Engineer, Karimnagar District, Department of Telecommunications, Govt. of India, Karimnagar -505001.
3. The Sub-Divisional Officer, Telecom, Peddapalli Sub Division, Department of Telecommunications, Karimnagar District.

Respondents.

O.A.No.1148/97.

K. Bhaskar. .. .. Applicant.

And

1. The Chief General Manager, Telecommunications, A.P.Circle, Department of Telecommunications, Govt. of India, Hyderabad.
2. The District Telecom Engineer, Karimnagar District, Department of Telecommunications, Govt. of India, Karimnagar -505001.
3. The Sub-Divisional Officer, Telecom, Karimnagar Sub Division, Department of Telecommunications, Karimnagar District

Respondents.

Counsel for the applicant in all the above cases:

Sri P. Naveen Rao.

Counsel for the respondents - in all the above cases:

Ms. Shyama for  
Sri K. Ramulu ~~fax~~ in O.A.1143/97.  
and 1144/97

Sri V. Bhimanna in O.A.1145/97 -  
Sri V. Rajeswara Rao in O.A.1147/97  
Sri K. Bhaskara Rao in O.A.1148/97.

CORAM:

Hon'ble Sri H. Rajendra Prasad, Member (A)

Hon'ble Sri B.S. Jai Parameshwar, Member (J)

Judgment

(per Hon'ble Sri B.S. Jai Parameshwar, Member (J))

JPC

Heard Sri P. Naveen Rao, the learned counsel for the applicant in all the O.As., referred to above and Ms. Shyama on behalf of Sri K.Ramulu for the respondents in O.A.Nos., 1143/97 and 1144/97, Sri V.Bhimanna for respondents in O.A.1145/97, Sri V.Rajeswara Rao for respondents in O.A.1147/97 and Sri K.Bhaskara Rao in O.A.No.1148/97.

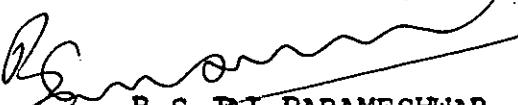
The applicants were appointed as Casual Mazdoors in the Telecom Department. There is no dispute as regards the length of service rendered by the applicants in the above cases. With this difference all other facts, circumstances are common to O.A.Nos., 872/97 and 873/97. The directions issued in the above two O.As., shall apply to these O.As., also which are as under:

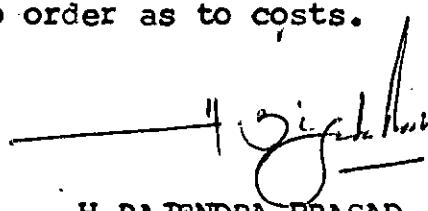
In case, the applicants in the above referred cases satisfy the respondents that they have worked for the number of days as mentioned by them in the O.As., and they are eligible for re-engagement as casual labourers, the respondents may consider ~~mix~~ their case for re-engagement in preference to their juniors and the outsiders procured from open market.

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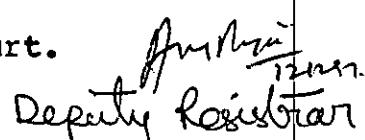
With the above observations, the O.A.S. are disposed of. There will be no order as to costs.

  
B.S. JAI PARAMESHWAR  
MEMBER (J)  
10.12.1997

  
H. RAJENDRA PRASAD,  
MEMBER (A)

Date: 10-12-1997.

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Dictated in open Court.

  
Deputy Registrar

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